

23

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. No.342 of 2002
IN
O.A. No.2327 OF 2000

New Delhi, this the 17th day of September, 2003

HON'BLE SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN
HON'BLE SHRI R.K. UPADHYAYA, ADMINISTRATIVE MEMBER

Radha Krishanan Nair
S/o Shri V.Kumar Pillai
Janakpuri
New Delhi-58

....Petitioner

(By Advocate : Shri S.K. Gupta)

Versus

1. Shri Bhawni Singh
Director General of Works
CPWD, Nirman Bhawan, New Delhi.
2. Shri Sudhir Kumar,
Superintending Engineer (Electrical)
Co ordination Division,
CPWD Buidling,
7th Floor, East Block, (Behind Hayat Regency)
R.K. Puram, New Delhi-2.

.....Respondents

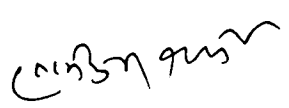
(By Advocate : Shri R.P. Aggarwal)

ORDER (ORAL)

SHRI JUSTICE V.S. AGGARWAL:-

Learned counsel for the petitioner states that
the relief has since been granted.

In this view of the matter, the Rule is
discharged.


(R.K. UPADHYAYA)
ADMINISTRATIVE MEMBER


(V.S. AGGARWAL)
CHAIRMAN

/ravi/